

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated- Guwahati the 06<sup>th</sup> June, 2022

**NO. HC.VII-56/2020/3911/A ####** On the recommendation of the Judicial Academy, Assam the Hon'ble Gauhati High Court has been pleased to nominate **Smti. Mitali Thakuria**, District & Sessions Judge, Kamrup (M) and **Shri Chandranshu Chaturvedy**, Additional District & Sessions Judge, Barpeta as **Resource Persons** for "**Judicial Knowledge Enhancement Programme**" for Grade-I Judicial Officers of Assam, Nagaland and Mizoram on **26-06-2022** (Sunday) at Judicial Academy, Assam, Amingaon.

**NO. HC.VII-56/2020/3922/A ####** On the recommendation of the Judicial Academy, Assam the Hon'ble Gauhati High Court has been pleased to nominate the following **Grade-I** Judicial Officers of Assam, Nagaland and Mizoram to attend 7 (seven) days "**Judicial Knowledge Enhancement Programme**" scheduled to be held from **20-06-2022 to 26-06-2022** at Judicial Academy, Assam, Amingaon.

Sl. No.	Name of Officers	Designation and place of posting
<b>ASSAM</b>		
1.	Smti. Poli Kataki	Addl. Sessions Judge-cum-Special Judge, POCSO, Dhubri
2.	Smti. Angjeeta Mahanta	Addl. Sessions Judge-cum-Special Judge, POCSO, Morigaon
3.	Shri Bhupen Kumar Nath	Addl. District & Sessions Judge, FTC, Abhayapuri, Bongaigaon
4.	Smti. Ipsita Borthakur	Addl. Sessions Judge-cum-Special Judge, POCSO, Nagaon
5.	Shri Nisanta Goswami	Addl. District & Sessions Judge, Udalguri
6.	Shri Narayan Kuri	Addl. District & Sessions Judge, FTC, Barpeta
7.	Shri Kaushik Kumar Sharma	Addl. District & Sessions Judge, Kamrup
8.	Smti. Tripti Ari	Addl. District & Sessions Judge, FTC, No. 4, Kamrup (M), Guwahati
9.	Smti. Chitra Rani Saikia	Addl. Sessions Judge-cum-Special Judge, POCSO, Tinsukia
10.	Shri Nilkamal Das	Addl. District & Sessions Judge No. 3, Nagaon
11.	Smti. Rini Bharali	Addl. District & Sessions Judge, FTC, Karbi Anglong, Diphu
12.	Shri Jayanta Kumar Das	Addl. District & Sessions Judge, FTC, Tinsukia

<b>NAGALAND</b>		
13.	Shri N. Longshithung Ezung	Principal District & Sessions Judge, Tuensang
14.	Shri Victo Sema	Member Secretary, Nagaland State Legal Service Authority
<b>MIZORAM</b>		
15.	Smti. Sylvie Zomuanpuii Ralte	Addl. District and Sessions Judge, Champhai
16.	Smti. Julie Lalrinzami	Judge, Fast Tract Court, Kolasib
17.	Shri Lalngaihkawia Zote	Judge, Fast Tract Court, Siaha
18.	Smti. Ngursangzuali Sailo	Addl. District and Sessions Judge, Aizawl

The nominated Officers are directed to report at the Judicial Academy, Assam, Amingaon for attending the aforesaid training on **20-06-2022 at 9:30 A.M.**

By Order,  
Sd/- R.A. Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-56/2020/3933-3950/A dated 06-06-2022**

Copy for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt. of Nagaland, Justice and Law Department, Kohima.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

***[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].***

5. The Principal Accountant General (A&E), Nagaland, Kohima/ Mizoram, Aizawl for information and necessary action.

***[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].***

6. The Registrar (Admin. / Vigilance), Gauhati High Court, Guwahati.
7. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.

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06.06.22

8. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl.

***(He is requested to inform the nominated Judicial Officer(s) of their respective States about this Notification).***

9. The District & Sessions Judge,  
Barpeta / Bongaigaon / Dhubri / Karbi Anglong / Kamrup (M) / Kamrup / Morigaon / Nagaon / Tinsukia / Udalguri.

***(He/She is requested to inform the nominated Judicial Officer(s) under his/ her control about this Notification.***

**Further, the District & Sessions Judge of Barpeta is requested to inform the Resource Person accordingly).**

10. Smti. Mitali Thakuria, District & Sessions Judge, Kamrup (M).  
11. Shri Chandranshu Chaturvedy, Additional District & Sessions Judge, Barpeta.  
12. The nominated Judicial Officers.

*The nominated officers are to intimate their travel plan, in writing, in the format given below, to the Judicial Academy, Assam by e-mail at [ja@assam.gov.in](mailto:ja@assam.gov.in) on or before **13-06-2022** to enable the Academy to arrange for accommodation.*

Name and Designation	Date of arrival	Accommodation Required <b>OR</b> not	Mobile Number

13. The Joint Registrar (Judl./ PM & P), Gauhati High Court, Guwahati.

14. The Joint Registrar (Finance), Gauhati High Court, Guwahati.

15. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati)***

16. The Administrative Officer, Judicial Academy, Assam with a request to place the notification before the Hon'ble Director, Judicial Academy.

17. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

18. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapudora  
06.06.22  
**REGISTRAR (JUDICIAL)**